

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2630  
ANSWERED ON:09.12.2005  
COLLECTION OF SERVICE TAX  
Murmu Shri Hemlal

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the attention of the Government has been drawn towards the corruption in the Service Tax Commissionerate, Delhi;
- (b) if so, the details thereof;
- (c) whether such reports of corruption was revealed by the electronic media;
- (d) if so, the details thereof and total number of officers and staff found guilty of such corruption; and
- (e) the steps being taken by the Government against erring official, category and designation- wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a),(b) & (c). Yes, Sir. The TV channel "Aaj Tak" has aired a programme alleging corruption at the CGO Complex Office of Service Tax Commissionerate, Delhi.

(d) & (e) The Directorate General of Vigilance, CBEC, which has been entrusted with the inquiry, has submitted an Interim Report to the Board/Ministry. Although, further action can be taken based on the final report which will reveal the role of individual officers, extent of corruption in the incident, so far, 13 officials (4 Superintendent, 8 Inspectors and One Deputy Office Superintendent (DOS)) of Service Tax Commissionerate, Delhi have been placed under suspension.